कोजनरेशन से निर्माण होने वाली बिजली में यदि केंद्र और राज्य सरकार सब्सिडी देती हैं, तो इससे देश के सभी शुगरकेन उत्पादक किसानों को लाभ होगा। मैं आपके माध्यम से सरकार से यह अनुरोध करता हूं, धन्यवाद।

MR. DEPUTY CHAIRMAN: The hon. Member, Dr. Sasmit Patra (Odisha) associated himself with the matter raised by the hon. Member, Shri Dhananjay Bhimrao Mahadik.

Shri Mahendra Bhatt.

Demand to include Pankhanda OBC community of Uttarakhand in the Central List

श्री महेंद्र भट्ट (उत्तराखंड) : उपसभापति महोदय, मैं आपको माध्यम से सरकार का ध्यान उत्तराखंड के सीमांत जनपद चमोली के विकासखंड जोशीमठ के पेनखंडा क्षेत्र, जिसको राज्य सराकर द्वारा 2016 में ओबीसी आरक्षण की श्रेणी में सम्मिलित किया गया था, उसे केंद्रीय अनुसूची में सम्मिलित करने की मांग की ओर दिलाना चाहता हूं।

महोदय, यह क्षेत्र जिसमें 43 ग्राम पंचायतें हैं, 73 जातियों के 48,202 लोग, जो तत समय चिह्नित किए गए थे, वे आते हैं। यह क्षेत्र तिब्बत बॉर्डर से लगा हुआ क्षेत्र है। यहां पर ओबीसी के आरक्षण हेतु लंबे समय से लोगों की मांग को राज्य सरकार द्वारा पूर्ण किया गया है तथा राज्य सरकार द्वारा राज्य की सरकारी सेवाओं में इन्हें 14 परसेंट आरक्षण का लाभ भी मिल रहा है। सर, क्षेत्रवासी अपनों को केंद्रीय ओबीसी आरक्षण सूची में सम्मिलित करने हेतु अनेकों बार भारत सरकार को आवेदन कर चुके हैं, परंतु अभी तक इस दिशा में कोई सकारात्मक परिणाम नहीं आया है, जिससे पूरा क्षेत्र 27 परसेंट केंद्रीय आरक्षण की सूची सुविधा से वंचित है। अतः इस लोक महत्व के महत्वपूर्ण विषय पर सरकार का ध्यान आकर्षित करते हुए मैं इस क्षेत्र को केंद्रीय अनुसूची में सम्मिलित करने की मांग करता हूं।

MR. DEPUTY CHAIRMAN: The hon. Member, Dr. Sasmit Patra (Odisha) associated himself with the matter raised by the hon. Member, Shri Mahendra Bhatt.

Now, Shri Sanjay Kumar Jha, not present; Dr. Medha Vishram Kulkarni, not present. Dr. Fauzia Khan to speak on concern over challenges faced by candidates with disabilities in public service examinations.

Concern over challenges faced by candidates with disabilities in Public Services Examinations

DR. FAUZIA KHAN (Maharashtra): Mr. Deputy Chairman, Sir, on the one side, we see the case of Puja Khedkar, who clears the UPSC examination and acquires a posting based on false documents, and, on the other side, we see the case of Kartik Kansal,

who clears the UPSC examination four times but yet is denied service. The reason is his physical disability of Muscular Dystrophy. What could be more painful, what could be more tragic is that his rank in 2021 itself would have qualified him for IAS but Muscular Dystrophy was not recognized in the list of eligible conditions at that time. Clearing the Civil Services Examination even once is an achievement unlike any other. For a person to accomplish this multiple times only to face discriminatory practices should serve as a reminder of the shortcomings of the system. Doesn't this experience resonate across the community of the disabled? Doesn't it suggest that it could be neither isolated nor unique? This issue may be understated but has major repercussions if left unaddressed any longer. The criteria are fraught with inconsistencies, posing a challenge to the induction of people with disabilities in Services. Sir, issues span from under-utilisation of disability quotas, different standards and practices for disability assessment, functional classification and physical requirements across different Services, varying assessments of disability levels by different medical boards, different criteria of eligibility for people with disabilities for different services. Sir, the solutions lie in implementing uniform guidelines for medical boards, reducing discrepancies and making fair evaluations. By making these adjustments, a system that supports every candidate and promotes fairness and inclusivity throughout the entire process can be created. A uniform disability assessment should be a part of the package, not an after-thought for a Government that insists on 'one nation' and 'one everything'. Sir, at the end, I will say:

"हम जिंदगी के गुलाम और यह जिंदगी हमारी दासी है,
आपकी दया नहीं, बस थोड़े से प्यार के हम प्यासे हैं,
सहारा तो रहने ही दो, आप साथ निभा दें, बस इतना ही काफी है,
हमें बेबस,लाचार मत समझना, हमारा हौसला ही हमारा साथी है।"

धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Fauzia Khan: Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri A.A. Rahim (Kerala) and Shri Sandosh Kumar P (Kerala).

(MR. CHAIRMAN *in the Chair.*)